

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2797
ANSWERED ON:23.07.2009
CORPORATE GOVERNANCE
Balram Shri P.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government is contemplating to give more power/autonomy to the Serious Fraud Investigation Office to strengthen corporate government; and

(b) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) & (b) The Vepa Kamesam Committee, constituted by the Government, to examine various issues relating to Serious Fraud Investigation Office (SFIO) and to suggest statutory, administrative and organizational changes for improving the effectiveness and to ensure efficient discharge of duties by SFIO, has submitted its report and this is under consideration.